5210. SHRI S. M. BANERJEE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what further steps have been taken to have a National Grid for flood control;

(b) whether the State Governments have been consulted in this regard; and

(c) if so, their reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD): (a) to (c). There has never been a proposal to have a National Grid for flood control.

Measures adopted to check black-marketing in Petroleum Products and Shortage of Kerosene Oil

5211. SHRI S. M. BANERJEE : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) what further steps have been taken to end black-marketing in Petroleum products in the country; and

(b) whether the shortage of kerosene oil in various States has since been met, and if so, in what manner?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) State Govts. are already empowered to handle cases of blackmarketing etc. under the Essential Commodities Act, 1955.

(b) Adequate inventories of kerosene oil exist at present to meet the country's reguirement in full. Arrangements have been made to make kerosene oil available to the general public through selected retail outlet pumps. This arrangement is in addition to the existing kerosene dealers. This arrangement has been implemented in Delhi and in U.P. Plans are also in hand to extend the same to other states.

Modification in Pay Scales of train examiners recommended by Pay Commission

5212. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether any final decision has been taken by Government regarding modification of pay scales as recommended by the Pay Commission in the case of Train Examiners;

(b) if not, the reason for the same, and

(c) when a final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESH): (a) to (c). The Government have decided to broadly accept the recommendations of the Third Pay Commission relating to pay scales for Class II, III and IV Central Government employees, including Railway employees. The revised scales for Railway employees, including Train Examiners, are being notified on the basis of this decision.

Review of design discharge of Anandapur Barrage Project, Orissa by C.W. & P.C.

5213. SHRI ARJUN SETHI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the review of the design discharge of Anandapur Barrage Project, District Keonjhar, Orissa has been over by the C.W. & P.C.; and

(b) if so, the reasons therefor and the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHR! SIDDHESHWAR PRA-SAD): (a) and (b). At the request of